

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MEHTA & ASSOCIATES FIRE PROTECTION SYSTEM PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	MEHTA & ASSOCIATES FIRE PROTECTION SYSTEM PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	15/10/1984
3.	Authority under which Corporate Debtor is Incorporated/Registered	ROC – Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27310GJ1984PTC007345
5.	Address of the registered office & principal office (if any) of corporate debtor	B-11, Maharaja Palace, 6th Floor, Near Vijay Cross Roads, Ahmedabad- 380 009
6.	Date of closure of Insolvency Resolution Process	12/02/2021
7.	Liquidation commencement date of Corporate Debtor	12/02/2021 (order uploaded on 17/02/2021)
8.	Name & Registration Number of Insolvency Professional acting as Liquidator	CA Nimai Gautam Shah Regn. No: IBBI/IPA-001/IP-P00154/2017-2018/10323
9.	Address and Email of the liquidator as registered with the Board	605-606-607, Silver Oaks, Near Mahalaxmi Char Rasta, Paldi, Ahmedabad 380 007. Email : cnjabd@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	605-606-607, Silver Oaks, Near Mahalaxmi Char Rasta, Paldi, Ahmedabad 380 007. Email : cnjabd@gmail.com
11.	Last date for submission of Claims	14/03/2021

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of the **Mehta & Associates Fire Protection System Private Limited** on **12/02/2021**.

The stakeholders of **Mehta & Associates Fire Protection System Private Limited** are hereby called upon to submit their claims with proof on or before **14/03/2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 19.02.2021
Place : Ahmedabad

Name and Signature of the liquidator : **CA Nimai Gautam Shah**
Regn. No: IBBI/IPA-001/IP-P00154/2017-18/10323

